

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

26.

CP/68(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.07.2024**

NAME OF THE PARTIES:

Sewakpal Awtarsingh Bedi

Vs.

Bedi A M Private Limited

SECTION: 241(1), 242(4), 244(1) OF THE COMPANIES ACT, 2013.

ORDER

1. Mr. Nausher Kohli a/w Adv. Shawn Fernandes, Ld. Counsel for the Petitioner present. Mr. Aurup Dasgupta a/w Drshika Hemnani i/b Jhangiani, Narula & Associates, Ld. Counsel for the Respondent Nos. 2, 3, 4 & 5 present through VC.
2. Ld. Counsel for the Petitioner submits that the reply has been received yesterday only and seeks time to verify the same. Time granted.
3. On request of Ld. Counsel for the Petitioner, list this matter for further consideration on **19.09.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)